

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-543/ND/2017

In the matter of :  
Bimla Maru Fashions (P) Limited

..PETITIONER

SECTION :  
Under Section 10 of IBC Code, 2016

Order delivered on 08.2.2018

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Sameer Rastogi, Advocate  
Mr.Yatin Sachdeva, Advocate

For the Respondent/Corporate Debtor : : Mr. Brijesh Kumar, Advocate  
Ms. Sayaree Basu, Advocate  
Ms. Surabhi Limaye, Advocate


For the Intervener :

ORDER

Learned Counsels for the parties are present. Heard the matter.

Order reserved.

Surjit  
08.2.2018

  
(R. VARADHARAJAN) /  
MEMBER (JUDICIAL)